

10/1/95

None for the applicant.

Shri J.G. Sawant - Learned
Counsel, for respondents.

Though the OA was
filed in 1992, this
case has remained
unattended so far.

Shri J.G. Sawant - Counsel
for respondents, states
that [redacted]

Notice has been received
by the department only
six day back without
copy of the OA.

It appears that the
applicant is not intending
to pursue the matter,
accordingly OA is dismissed
on default.

V II / 5
R

M. R. Kolhatkar (B.S. Hegde)
(M.R. Kolhatkar) m(J)
m(A)

10/1/95 -
Order/Judgment despatched
to Applicant/Respondent(s)
10/1/95

23/1/95